

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 19(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY:M/s. Mr. Dev Mittar Ahuja V/s. M/s. Ahuja Rice & General Mills Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 397/398

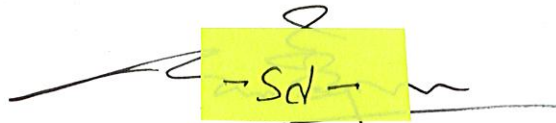
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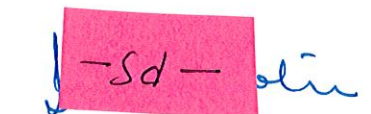
	For the Petitioner (s)	: Dr. U. K. Chaudhary, Sr. Advocate Mr. Himanshu Viji, Advocate Mr. Karan Malhotra, Advocate Ms. Manisha Chaudhary, Advocate		
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	For the Respondent (s)	: Mr. Gaurav Mittra, Advocate Mr. Saurabh Seth, Advocate Ms. Sumeera Seth, Advocate Ms. Deepali Diwedi, Advocate Ms. Shriya Raychaudhuri, Advocate		
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Order

To come up for further arguments on 18th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)